

### Supply of edible oils to North Eastern State

2145. SHRI B. V. DESAI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether North-Eastern States have been assured that their requirements of imported edible oils during the current festival season will be adequately met by the Central Government;

(b) whether a meeting was called and was attended by the officers of the Union Ministry of Civil Supplies, State Trading Corporation and Food and Civil Supplies Secretary of the States concerned; and

(c) if so, whether any directive has been issued by the State Government to these States to arrange adequate quantity of edible oils to meet their requirements?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY):  
(a) Yes, Sir.

(b) Yes, Sir. A meeting was taken at Calcutta on the 28th July, 1981 and was attended by officers of the Union Ministry of Civil Supplies, the State Trading Corporation of India Ltd., and the Food and Civil Supplies Departments of the concerned States;

(c) As on the 14th August, 1981, there was already an unlifted backlog of more than 11,000 MTs of various types of imported edible oils out of the total allocations of such oils made to various States/UTs in the North-Eastern region. In the meeting held on 28-7-81, the concerned State Governments/UTs were requested to arrange to immediately lift and distribute the accumulated backlogs and the further allocations that the Central Government may make for the month of September and October to meet the re-

quirements of the North Eastern region.

### Movement of imported wheat

2146. SHRI B. V. DESAI: Will the Minister of AGRICULTURE be pleased to state whether the Government proposes to move the imported wheat mainly to the consuming areas which are nearer to the port and port towns?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): As far as possible, the movement of imported wheat is being arranged from each of the nominated ports mainly for such destinations as are operationally convenient from movement point of view and are situated within a reasonable distance from the respective ports.

### Prospects of Kharif Crop

2147. SHRI B. V. DESAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the monsoons have brought a new life to the agriculture front;

(b) if so, whether the monsoon this year also occurred in the areas where there had been continuous drought for the last two to three years;

(c) whether among the Southern States, the Kharif outlook is generally good in Kerala, but the position is rather unsatisfactory in Karnataka;

(d) if so, to what extent this is true;

(e) in which States, the monsoons have brought good prospects and what are the States where these monsoons had no effect; and

(f) whether Government are hopeful that the production of foodgrains will be better this year as compared to the last year?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND

**RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):** (a) Yes Sir.

(b) The monsoon so far during this year has on the whole been quite active through out the country including areas which experienced drought during the earlier years.

(c) and (d). The rainfall has been deficient or scanty in some districts in South Karnataka during the monsoon period of 1981. On the other hand the rainfall position has been much better in the districts of Kerala during the above period.

(e) Monsoon has been generally widespread throughout the country and has favourably influenced crop prospects in all the States.

(f) It is too early to predict the production of foodgrains during the year. However, according to the present indications, the outlook for production of foodgrains during the kharif session so far appears to be fairly good.

**99 new housing projects sanctioned by HUDCO**

2148. SHRI B. V. DESAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Housing and Urban Development Corporation of India has sanctioned 99 new Housing Projects

spread over 51 towns and 13 cities and 2 Union Territories;

(b) if so, the details thereof; and

(c) the States that will be covered under the scheme?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) Yes, Sir. These schemes were sanctioned by HUDCO during April—June, 1981.

(b) The details are given in Annexure I.

(c) The following States/Union Territories would be covered:—

*States*

1. Andhra Pradesh
2. Gujarat
3. Haryana
4. Karnataka
5. Kerala
6. Madhya Pradesh
7. Maharashtra
8. Orissa
9. Punjab
10. Rajasthan
11. Tamil Nadu
12. Uttar Pradesh
13. West Bengal

*Union Territories*

1. Chandigarh
2. Pondicherry

**Statement**

**ANNEXURE I**

**THE STATE AND TOWNS COVERED UNDER NEW HUDCO HOUSING PROJECT AND LOAN SANCTIONED STATEWISE (APRIL-JUNE 1981)**

State/U.Ts.		Loan sanctioned (Rs. in crore)	Cities/Towns Covered
1	2	3	4
<b>A. States</b>			
1.	Andhra Pradesh	15.39	Hyderabad, Jogipet, Vishakhapatnam, Puttur, Vijayawada, Medak, Tenali, Kurnool, Vetapalem, Guntur and Rangareddy.
2.	Gujarat	5.32	Baroda, Umreth, Morvi, Mehsana, Bhavanagar and Ahmedabad.